

[English]

Tubewell Projects

3485. SHRI SANTOSH KUMAR GANGWAR : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether the Government of Uttar Pradesh has submitted 3rd U.P. Public Tubewell Project for seeking World Bank assistance;

(b) if so, the details thereof;

(c) the response of the World Bank thereto; and

(d) the steps taken by the Union Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.V. RANGAYYA NAIDU) :

(a) and (b). The Government of Uttar Pradesh had submitted the 3rd U.P. Public Tubewell Project for World Bank assistance. The project envisaged, *inter-alia*, construction of 1,000 new tubewells of 150 Cubic Metre per hour capacity in 16 districts, connection of 1,500 existing tubewells with dedicated electric feeder lines and modernisation of 500 existing tubewells with estimated cost of Rs. 195.30 crores.

(c) The Project was considered by the World Bank. However, the Bank had raised a number of issues relating to performance of tubewells installed with the World Bank assistance earlier and was not satisfied with the steps taken by the Government of Uttar Pradesh to resolve the issues as raised by them in December, 1991.

(d) The matter was considered in the Ministry and in view of World Bank's reactions towards this project, the Government of Uttar Pradesh was advised not to pursue the proposal further for Bank assistance.

DD Channels

3486. DR. VISWANATHAM KANITHI : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the channels of Doordarshan which telecast programme in different languages of the country through satellites;

(b) whether the programmes in different languages are produced separately or these programmes are just the same as telecast by the respective regional D.D. Kendras;

(c) whether the programmes telecast on DD-I and DD-II from the State capitals of Southern State can be viewed in Delhi; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO) : (a) Doordarshan is telecasting programmes in different regional languages on the following channels:

Ch. No.	Language
DD-4	Malayalam
DD-5	Tamil
DD-6	Oriya
DD-7	Bengali
DD-8	Telugu and Punjabi
DD-9	Kannada
DD10	Marathi and Kashmiri
DD-11	Gujarati
DD-13	Assamese and other North Eastern Languages

(b) The daily schedule comprises :

(i) the programmes telecast in the regional service by the respective Doordarshan Kendra;

(ii) fresh programmes and a selection of quality programmes telecast earlier.

(c) and (d). No, Sir. Only the programmes telecast on DD-4, DD-5, DD-8 and DD-9 channels can be received in Delhi through an appropriate dish antenna.

Members of Oil Selection Board

3487. SHRI KUNJEE LAL : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the names of the persons who are the members of the Oil Selection Board of Rajasthan;

(b) whether the Union Government have issued any directives to this Board for recommending allotment of petrol dealership;

(c) whether the recommendations of the Board are obligatory;

(d) if so, the total number of recommendations made by this Board for the dealership of petrol in Rajasthan so far; and

(e) the number of recommendations accepted by the Union Government?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) The tenure of previous Chairman and Members of the Oil Selection Board (Rajasthan) has been terminated in April, 1995.

(b) to (e). Oil Selection Boards (OSBs) have been constituted by the Government for selection of dealers/distributors of petroleum products on the basis of interviews of the eligible candidates who apply in

response to the advertisements of the Oil Marketing Companies. Recommendations of the OSBs are not referred to the Government for approval. These are sent by them to the concerned Oil Companies for issue of Letters of Intent. Till March, 1995, the OSB (Rajasthan) had recommended merit panels for 80 retail outlet dealerships.

Parallel Marketing of LPG

3488. SHRI RAMCHANDRA VEERAPPA : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) the States where parallel marketing of all petroleum products have started;

(b) whether Government have a proposal to expand the parallel marketing of LPG and other petroleum products; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) to (c). Under the Parallel Marketing System the Government has allowed the private agencies to import and market kerosene, LPG and LSHS by using/setting up their own import facilities and distribution network. The State-wise details of parallel marketing of all such products are not maintained by the Government. However, during 1994-95, parallel marketeers imported 521.6 TMT of SKO and 41.7 TMT of LPG through various ports in the country and these are marketed by the parallel marketeers in different states as per their own decision.

Public Sector Oil Companies are assisting private agencies with storage and handling facilities. Further, the Government is encouraging parallel marketeers to develop their own infrastructure facilities like port facilities, storage, bottling plants, etc.

Requirement of Coal

3489. SHRI SYED SHAHABUDDIN : Will the Minister of COAL be pleased to state :

(a) the total estimated annual requirement of coking coal in the country;

(b) the amount of coking coal produced in the country, during each of the last three years;

(c) the amount of coking coal imported in the country during each of the last three years;

(d) the average CIF price of the imported coking coal and the average ex-washery price of the coking coal indigenously produced;

(e) whether there are any projects in hand for augmenting the production capacity of coking coal in the country; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI AJIT PANJA) : (a) Total quantity of washed coking coal required by the steel plants in the country during the year 1995-96 is estimated at 23.23 million tonnes.

(b) Total indigenous production of raw coking coal of all varieties during the last 3 years was as follows :

Year	Raw coking coal production in all varieties (million tonnes)
1992-93	45.36
1993-94	45.06
1994-95, (Prov.)	44.25

(c) Integrated steel plants being the main importers of low ash coking coal, imported 6.75 million tonnes of coking coal in 1992-93; 7.08 million tonnes in 1993-94 and 8.47 million tonnes in 1994-95 (provisional).

(d) Approximate CIF cost of coking coal imported by Steel Authority of India Limited (SAIL) during 1994-95 was Rs. 1900/- per tonne. Current average ex-washery price of washed coal from Coal India Limited's source is about Rs. 1260/- per tonne.

(e) and (f). For augmenting production of raw coking coal, 13 coal projects (total capacity 6.81 million tonnes) are in various stages of implementation in Coal India Limited.

Children in Observation Homes

3490. SHRI SHIV SHARAN VERMA : Will the Minister of WELFARE be pleased to state :

(a) the total number of children kept in the Observation Homes in the country, State-wise;

(b) the facilities provided to the children in these Homes; and

(c) the amount spent by Union Government on these Homes during each of the last three years?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI) : (a) There are a total number of 14,555 children residing in the Observation Homes. The State-wise statement showing the number of inmates residing/maintained in various Observation Homes is enclosed Statement.

(b) The children are provided with various facilities like accommodation food, clothing, bedding, education and vocational training for their rehabilitation in the Observation Homes.

(c) During the last three years, the following amounts have been spent by the Union Government on